

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-108 of 2014 in
DFR-290 of 2014**

Dated : 10th March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**HEG Ltd. ... Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Deepak Biswas
Mr. Shailabh Tewari

Counsel for the Respondent(s):

ORDER

**IA No. 108 of 2014
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 17.04.2014. Dasti service is permitted.

Post the matter on **17.04.2014.**

**(Rakesh Nath)
Technical Member
vs/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**